

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION No. †2182**  
TO BE ANSWERED ON 24.12.2018

**PRE-MATRIC AND POST- MATRIC SCHOLARSHIP**

†2182. SHRI FAGGAN SINGH KULASTE:  
SHRI FEROZE VARUN GANDHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is allocating budget to the States on the basis of the formula of committed liability under the Scheme of Post Matric Scholarship for Scheduled Tribes at present;
- (b) if so, the details thereof; and
- (c) the amount of the fund released by the Ministry across the country under the Pre-Matric and Post-Matric Scholarship Scheme during the last three years along with the number of students getting benefited under the said scheme, State-wise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a) & (b): The Ministry of Tribal Affairs has been implementing the Scheme of Post Matric Scholarship for Scheduled Tribe (ST) students” through State Governments/UT Administrations. It is a demand driven scheme and funds are released to States/UTs based on complete proposals received from them. Funds are shared in the ratio of 75:25 between the Centre and the State Governments/ UT Administrations, and 90:10 for North Eastern and Hilly States (Jammu & Kashmir, Himachal Pradesh and Uttarakhand) from the year 2014-15 onwards.

(c): The details of funds released during the last three years and beneficiaries thereof, State/UT-wise, under the schemes (i)Pre-Matric and (ii)Post-Matric Scholarship for ST students are given in Annexure.I and Anneuxre.II.

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Annexure referred to in reply to Part (c) of Lok Sabha U.S.Q. No.2182 for answer on 24.12.2018 regarding "Pre-Matric and Post-Matric Scholarship"

**Details of Fund Released to State Governments/UT Administrations and beneficiaries thereof under the Scheme of Pre-Matric Scholarship for ST students**

(₹ in lakh)

Sl. No.	Name of the State/UT	2015-16		2016-17		2017-18	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries (Provisional)
1	Andhra Pradesh	1983.00	79602	0.00	39466	5282.94	34529
2	Arunachal Pradesh	0.00	0	0.00	2594	0.00	
3	Assam	0.00	0	321.33	0	0.00	2740
4	Bihar	375.00	37095	0.00	0	0.00	
5	Chhattisgarh	3607.00	225705	2534.15	207956	1805.30	191864
6	Daman & Diu	0.00	0	0.00	356	8.04	Not reported
7	Goa	0.00	0	52.64	3721	3.75	3790
8	Gujarat	3745.76	138465	80.81	188593	3650.84	151113
9	Himachal Pradesh	96.12	5798	51.21	1972	0.00	1705
10	Jammu & Kashmir	700.00	37813	0.00	6131	0.00	4979
11	Jharkhand	0.00	0	0.00	91464	1704.53	104942
12	Karnataka	0.00	0	0.00	52096	1364.59	59448
13	Kerala	300.00	30010	796.40	14464	0.00	14265
14	Madhya Pradesh	4300.00	364167	0.00	151611	5539.17	362120
15	Maharashtra	0.00	0	0.00	0	0.00	
16	Manipur	0.00	0	867.38	22401	619.09	8402
17	Meghalaya	0.00	0	0.00	3273	156.69	3273
18	Mizoram	0.00	0	336.36	9843	132.25	9783
19	Nagaland	851.47	42048	0.00	18780	0.00	
20	Odisha	4900.00	221243	3376.36	222837	5134.98	218109
21	Rajasthan	0.00	0	0.00	0	3284.79	133497
22	Sikkim	0.00	0	0.00	297	25.72	270
23	Tamil Nadu	600.00	15750	0.00	6602	0.00	11659
24	Telangana	0.00	0	0.00	28966	358.02	9951
25	Tripura	1303.60	53516	0.00	16723	232.89	11662
26	Uttar Pradesh	0.00	10856	0.00	8760	0.00	
27	Uttarakhand	107.00	0	0.00	5687	104.44	6256
28	West Bengal	0.00	0	0.00	29249	0.00	247533
	<b>Total</b>	<b>22868.95</b>	<b>1262068</b>	<b>8416.64</b>	<b>1133842</b>	<b>29408.03</b>	<b>1591890</b>

Annexure referred to in reply to Part (c) of Lok Sabha U.S.Q. No.2182 for answer on 24.12.2018 regarding "Pre-Matric and Post-Matric Scholarship"

Details of Fund Released to State Governments/UT Administrations and beneficiaries thereof under the Scheme of Post-Matric Scholarship for ST students

(₹ in lakh)

Sl.No.	Name of the State/UT	2015-16		2016-17		2017-18	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries (Provisional)
1	Andhra Pradesh	1986.82	49239	9777.62	65173	8269.11	71687
2	Arunachal Pradesh	1137.61	0	1136.32	22564	5803.65	18863
3	Assam	6748.28	116693	266.65	29423	2516.48	26867
4	Bihar	0.00	2051	0.00	9670	71.25	9950
5	Chhattisgarh	4764.83	148660	2674.82	135586	3811.26	143320
6	Daman & Diu	0.00	0	53.63	328	26.19	196
7	Goa	356.00	4270	645.00	1924	364.80	4442
8	Gujarat	5520.40	163989	22040.27	192322	14609.74	179818
9	Himachal Pradesh	1350.00	8079	931.36	3739	3123.36	10747
10	Jammu & Kashmir	2494.17	39960	2587.84	13854	2322.56	16905
11	Jharkhand	0.00	0	8148.39	63029	2716.50	73385
12	Karnataka	5839.00	140891	8540.00	109943	8873.31	101061
13	Kerala	0.00	0	3122.00	15834	2745.46	16111
14	Madhya Pradesh	3065.00	197176	13054.00	263176	10320.50	272714
15	Maharashtra	5209.83	147262	22092.28	181000	10884.91	147262
16	Manipur	3588.00	66928	3385.20	59995	6382.55	10846
17	Meghalaya	3274.61	74608	3189.00	54900	770.50	54898
18	Mizoram	4927.91	57330	4267.52	42072	2434.73	51983
19	Nagaland	2646.34	45140	1344.00	44404	2515.00	28949
20	Odisha	4050.00	165100	15556.48	176579	8784.18	185888
21	Rajasthan	10890.43	275669	9800.00	126965	19912.49	211001
22	Sikkim	400.00	3053	938.16	2605	1247.32	2962
23	Tamil Nadu	2266.86	20060	3061.85	23574	2440.39	23815
24	Telangana	9650.00	171329	11483.00	112236	18031.25	65532
25	Tripura	1700.00	28374	1323.90	21001	2756.25	23020
26	Uttar Pradesh	0.00	0	1057.50	5322	1244.91	15150
27	Uttrakhand	900.00	27796	5090.57	15401	600.25	8335
28	West Bengal	2948.46	73357	0.00	85901	2807.89	90395
	<b>Total</b>	<b>85714.55</b>	<b>2027014</b>	<b>155567.36</b>	<b>1878520</b>	<b>146386.79</b>	<b>1866102</b>